OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE, NEW DELHI DISTRICT, PATIALA HOUSE COURTS, NEW DELHI

ORDER

The following transfer and posting is hereby made in official exigency with immediate effect:-

S. No.	Name of Official (Sh./Ms.)	From	То
1	Yogesh Sharma EC: 73158222	Safai Karmchari, in the Care Taking Branch, Patiala House Courts, New Delhi	Orderly in the Court of undersigned.

* Non-compliance of the order or proceeding on leave immediately shall be considered as deliberate insubordination and appropriate disciplinary action shall be initiated against the official as per rules.

(ANJU BAJAJ CHANDNA)
Principal District & Sessions Judge
New Delhi District,
Patiala House Courts, New Delhi

No. 35522-35532/Admn./P&T/Pr. D&SJ/NDD/PHC/ND/2025

Dated 08/12/25

Copy forwarded for information and necessary action to:

1. The Principal District & Sessions Judge (HQs), Tis Hazari Court, Delhi.

- 2. The Officer-Incharge, Care Taking Branch, Patiala House Courts, New Delhi.
- 3. The Administrative Civil Judge Patiala House Courts, New Delhi.
- 4. The Personal Office of the undersigned.
- 5. The Administrative Officer (Judl.), Patiala House Court, New Delhi
- 6. The concerned official.
- 7. The DDO/AO, Accounts Branch, R&I Branch (Layers), Patiala House Courts, New Delhi
- 8. The Dealing Official, Leave Section, Patiala House Courts, New Delhi.
- 9. The Dealing Official, LAYERS seat, Tis Hazari Court, Delhi.
- 10. The Dealing Official, T&P, Admn.-III Personal File/ACR/Leave/Website committee, THC, Delhi.

Principal District & Sessions Judge New Delhi District,

Patiala House Courts, New Delhi